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Dr. P.C.Panda Vrs. KVS

Orders/Directions Sl. No. 7

O.A. No. 136 of 2013

Order dated: 11.02.2014

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

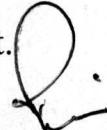
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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By filing a memo dated 10.02.2014, Mr. D.K.Mohanty, Ld.

Counsel for the applicant, submitted that the applicant wants to withdraw this O.A. Prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn.

Mr. J. Sahu, Ld. Counsel appearing for the Respondents-KVS, is present.



MEMBER(Admn.)



MEMBER(Judl.)

RK